

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 109**

**IA(I.B.C)/1063 (CH)2024**

**And**

**CP (IB) No. 159/Chd/Pb/2022**

**IN THE MATTER OF:**

**Small Industries Development  
Bank of India**

...

**Petitioner**

**Versus**

**Sanjay Singla**

...

**Respondent**

**Under Section: 95, 60(5) IBC 2016**

**Order delivered on 16.05.2024**

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 02.07.2024.

Sd/-

**Court Officer**